

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.52/2005

Thursday this the 2nd June 2005

C O R A M:

HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

Smt.Saramma Abraham Retd.Head Clerk,
Fisheries Survey of India,
Nattasseriyyedathu,
Kumaranelloor PO
Kottayam.Applicant

(By Advocate Mr.P.Balakrishnan)

V.

1. Union of India represented by
Secretary, Ministry of Agriculture
and Rural Development, New Delhi.
2. Public Secretary, Ministry of Personnel,
Grievances and Pensions (Department of
Personnel & Training), New Delhi.
3. The Director,
Fisheries Survey of India,
Botawala Chambers, Sir PM Road,
Mumbai.1.
4. The Pay & Accounts Officer,
Dept. of Agriculture & Cooperation,
Ministry of Agriculture and Rural
Development, Fine Arts Avenue,
Cochin.16.Respondents

(By Advocate Mrs.Mariam.Mathai, ACGSC)

The application having been heard on 2.6.2005,
the Tribunal on the same day delivered the
following:

O R D E R

HON'BLE MR. H.P.DAS, ADMINISTRATIVE MEMBER

Learned counsel for the applicant
sought to withdraw the application with liberty
to come this court on a future occasion if a
case arises. The O.A. stands disposed of as
withdrawn.

Dated the 2nd day of June, 2005

H.P.DAS
ADMINISTRATIVE MEMBER

kkj.